

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.12.2021 (FRIDAY)

COURT –II (VIRTUAL MODE)

After rising the Bench of Chairperson Court assembled at 10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 4176 of 2019 in Comp. App. (AT) No. 357 of 2019	Lala Saurabh Verma Vs. Technotech Synergy Pvt. Ltd. & Ors.	Pawan Sharma	Mansumyer Singh
2.	I.A. No. 1511 of 2021 in Comp. App. (AT) (Ins) No. 314 of 2021	Aditya Daftary & Ors. Vs. Mirador Constructions Pvt. Ltd. & Ors.  <b>With</b>	Srijan Sinha	Abhay S. Undal
3.	Comp. App. (AT) (Ins) No. 395 of 2021	Sujata Shekhar Shah & Ors. Vs. Mirador Construction Pvt. Ltd.	Juris Corp	Dilip Annasaheb-R1
4.	I.A. No. 2008 of 2021 in Comp. App. (AT) (Ins) No. 299 of 2020	State Bank of India Vs. Venugopal Dhoot & Ors.  <b>With</b>	Bishwajit Dubey	Jash Shah-R7 to R9
5.	Comp. App. (AT) (Ins) No. 467 of 2020	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors.  <b>With</b>	Varuna Bhanrale	Sandeep S Ladda-R5 Vajyant Paliwal-R3
6.	I.A. No. 2190 of 2021 in Comp. App. (AT) (Ins) No. 639 of 2020	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors.  <b>With.</b>	Dheeraj Nair	Kritika Nagpal-R1
7.	Comp. App. (AT) (Ins) No. 640 of 2020	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree Shukla-R3 Prafful Goyal-R8

### For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 486 of 2021	Charanjeet Singh Vs. Manoj Kumar & Anr.	Saurabh Kalia	Kumar Anurag Singh-R1 Vinod Chaurasia-R2
----	---------------------------------------	---	---------------	---

9.	Comp. App. (AT) (Ins) No. 855 of 2021	Jay Formulation Ltd. Vs. Samir Pharma	Sahil Chopra	Tirth Nayak
10.	Comp. App. (AT) (Ins) No. 817 of 2021	Kiran Shah RP for KSL and Industries Ltd. Vs. Enforcement Directorate, Kolkata	Prachi	Zoheb Hossain Tulika Gupta
11.	Comp. App. (AT) No. 47 of 2021	AVS Enterprises Pvt. Ltd. Vs. Registrar of Companies, Delhi & Anr.	Prateek Kedawat	Kunal Sharma-R2 Zehra Khan Shreya Chowdhary Gopal Singh-CoC
12.	Comp. App. (AT) No. 115 of 2021	Tarik Klair Vs. Registrar of companies (NCT of Delhi & Haryana) & Ors.	Subhash Saini	Lata Sisodiya

#### For Hearing

13.	Comp. App. (AT) (Ins) No. 35 of 2021	Damont Developers Pvt. Ltd. & Anr. Vs. Brys Hotels Pvt. Ltd. & Ors.	Vishal Ganda	Abhishek Anand-R1 Sandeep Goel-RP Vidhan Vyas-R2
14.	Comp. App. (AT) (Ins) No. 399 of 2021 & I.A. No. 1809-1810 of 2021	Union Bank of India Vs. Rajdeep Clothing and Advisory Pvt. Ltd. & Ors.  <b>With</b>	Pramod B. Agarwala	Prateek Gupta-R1 Smiti Verma-R14 Ravi Kapoor Nipun Singhvi-RP Vishal J. Dave-R15
15.	Comp. App. (AT) (Ins) No. 402 - 403 of 2021	Brijendra Kumar Mishra Vs. Krishna Knitwear Technology Ltd.& Ors.  <b>With</b>	Nidhi Mohan Parashar	PrateekGupta Vishal Singh-R8
16.	Comp. App. (AT) (Ins) No. 688 of 2021	Union Bank of India Vs. Kaushar Textile Pvt. Ltd. & Ors.	Aayush Agarwala	Kumar Anurag Singh-R1 Honey Satpal-R2

**03:30 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

#### For Hearing

17.	Comp. App. (AT) (Ins) No. 904 of 2021  <b>(PH)</b>	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors.	Agnish Aditya	Ashish Makhija Richa Singh-R1 Rudreshwar Singh Ayandeb Mitra-R2 & R3
-----	--	---	---------------	--

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar